

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 2**

(MP) TP 110 of 2019 [TP 2-A of 2016(CA 227 of 2009) with TP 2 of 2016(CP 58 of 2009)] With  
IA 152 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)  
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2021**

**Name of the Company:** Shravankumar Patel  
V/s  
Mohanlal Hargovinddas Bidi Udayog Pvt Ltd

**Section:** IA for restoration/397-398 of the Companies Act, 2013

**ORDER**

Learned Lawyer Mr. Yuvraj Thakore appeared for the Applicant.

IA No. 152 of 2020 is filed by the applicant. No one appeared for the Respondent.

On perusal of the record, it is found that, notice was served upon the Respondent.

List the matter on 11.03.2021.



**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**



**(MANORAMA KUMARI)  
MEMBER (JUDICIAL)**

Dated this the 26th day of February, 2021